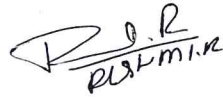




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 125/15	TP 139/17	For Hearing	391/ 394	Dharma Software Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Rashmi Sagar 9845251467	petitioner	
21	Prema Hatti	ROC	
	J. K. Langovan.	OR	

Counsel for petitioner is present. Smt. Prema Hatti, appearing for ROC and RD is present. She reported that the petitioner company has not furnished the information as called for by ROC/RD. Similarly, Assistant from OL office has also informed that the company has not given the information required.

Petitioner counsel is directed to furnish the necessary information required by the said authorities. Even on the last hearing, counsel for petitioner was directed to be in touch with OL office so that OL office can file its report. Even today, the OL office has reported that the required information was not furnished by the company.

List it on 18.10.2017.



MEMBER (J)



MEMBER (T)